NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

22. C.P.(IB)-931(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2021**

NAME OF THE PARTIES: Melange Systems Private Limited
V/s
PME Infratech Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ld. Counsel for both sides present.
2. Ld. Counsel for the Petitioner submits that matter has been amicably settled between the parties and seeks time to file consent terms. Time granted.
3. List this matter on 17.02.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/NP/